

Shri V. C. Parashar:  
Shri N. M. Wadiwa:  
Shri R. S. Tiwary:  
Shri Radhelal Vyas:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Chief Minister of U.P. has requested the Centre to prescribe some formula under which Centre could share the responsibilities in case of an increase in pay-scales of the State Government employees consequent on similar increase by the Centre:

(b) if so, the reaction of the Government of India thereto: and

(c) whether similar requests have also been received from other States?

**The Minister of Planning (Shri B. R. Bhagat):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### Avoidance of Double Taxation

\*894. { Shri Raghunath Singh:  
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state;

(a) whether India and U.S.A. have signed an agreement for the avoidance of double taxation on the 30th March, 1965 at Washington; and

(b) if so, the main terms of the agreement?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) No, Sir. A draft agreement has been initialled.

(b) The question does not arise as no agreement has yet been signed.

#### Indus Waters Treaty

\*895. { Shri Kapur Singh:  
Shri Yashpal Singh:  
Shri Ragunath Singh:  
Shri P. C. Borooah:  
Shri Narayan Das:  
Shri Narendra Singh  
Mahida:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Pakistan has requested India to extend the first phase of the Indus Water Treaty to April, 1966; and

(b) if so, the reaction of Government thereto?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) No, Sir.

(b) Does not arise.

#### National Building Construction Corporation

\*896. { Shri N. P. Yadav:  
Shri Sidheshwar Prasad:

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that the National Building Construction Corporation has failed to fulfil the objectives for which it was brought into existence;

(b) if so, the steps Government propose to take for rectifying the defects in the working of the Corporation; and

(c) the extent to which the corporation is getting ready to meet effectively the ever-growing demand for building construction?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) to (c). A statement is laid on the Table of the Sabha. [Placed in Library, See No.LT-4196/65].